

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126
IB-3456(ND)/2019

IN THE MATTER OF:

Kareva Marketing Gmbh.

Vs.

Universal Performance Chemicals Pvt Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 02.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Shohit chaudhry, Mr. Pankaj Agarwal Advocates.

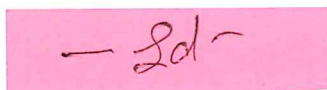
For the Respondent/CD : Atul Kumar Advocate.

ORDER

Counsels for both the sides are present. It is submitted by the counsel for the Corporate Debtor that reply has been filed. A copy of the reply is already given to the counsel for the Operational Creditor. The Operational Creditor shall file the rejoinder, if any.

List the matter on 22nd March, 2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)